

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

228. IA/1734/2023 IN C.P. (IB)/519(MB)2021

**IN THE MATTER OF**

Phoenix ARC Private Limited(Creditor)

through the Resolution Professional Mr.

Gaurang Chhotalal Shah

V/s

Mr. Prakashchandra Bhoot (Legal

Heir of Deceased Mrs.

Geetadevi Deokaranji Bhoot)

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 02.07.2024**

CORAM:

MS. REETA KOHLI

MEMBER (J)

MS. MADHU SINHA

MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Since the Court time is over. Hence the case is adjourned to **19.08.2024**.

Sd/-

MADHU SINHA

Member (Technical)

Shubham

Sd/-

REETA KOHLI

Member (Judicial)